

Annexure - 7

Name of the corporate debtor : Aditi Oil Extraction Pvt. Ltd. Date of commencement of CIRP:-24/10/2019 List of creditors as on 30/11/2020
List of operational creditors (Government dues)

(Amount in Rs.)

SL No	Details of claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues , that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gurantee	Whether related party ?	% voting share in coc, if applicable					
1	Income Tax Department, DCIT 8(1), Kolkata	Govt. of India	NA	27-02-2020	2,95,13,543	0	Operational Creditor	0	0	No	0	0	0	0	2,95,13,543	Claim Received after 90 days of CIRP commencement date and CD has also filed the Appeal against the demand
2	The Commissioner of Commercial Taxes, Directorate of Commercial Taxes,	Govt. of India	NA	29-11-2019	15,78,107	15,78,107	Operational Creditor	0	0	No	0	0	0	0	0	
					3,10,91,650	15,78,107	-	-	-	-	-	-	-	-	2,95,13,543	